

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 8140/2018

GENERAL MANAGER CENTRAL BANK OF INDIA & ORS.

Appellant(s)

VERSUS

ACHAL KUMAR JAIN

Respondent(s)

WITH

C.A. No. 8141/2018 (III-A)

Date : 14-12-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr Ashish Wad, Adv.
Mr Sidharth Mahajan, Adv.
Ms Sukriti Jaggi, Adv.
M/S. J S Wad And Co, AOR

For Respondent(s)

Ms Neha Agarwal, Adv.
Mr. E. C. Agrawala, AOR
Mr. Anil Kumar Mishra, AOR
Ms Khushali, Adv.
Mr. Sanjeev Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No.8140/2018

Sole respondent is duly represented.

Statement of case has not been filed and time has expired.

C.A. No.8141/2018

Respondent no.1 is duly represented.

Await service report from the High Court in respect of respondent no.2. Reminder be issued.

Statement of case has not been filed and time has expired.

List again on 14.2.2019.

ANIL LAXMAN PANSARE
Registrar